

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:6282
ANSWERED ON:06.05.2005
NATIONAL BIO-GAS PROGRAMME
Gangwar Shri Santosh Kumar,Jogi Shri Ajit

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether any request has been received from UP Government to release the second instalment for the year 2003-04 under National Bio-gas Programme; and

(b) if so, the time by which this amount is likely to be released?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON- CONVENTIONAL ENERGY SOURCES(INDEPENDENT CHARGE) (SHRI VILAS MUTTEMWAR)

(a) & (b): Yes sir, a request from the Government of Uttar Pradesh was received in February 2004 for release of the second instalment of funds for the year 2003-04 under the National Bio-gas Programme, which, however, could not be released since all the required documents regarding settlement of earlier accounts were not submitted by the State Government. The admissible amount can be reimbursed to the State Government only after receipt of all the required documents which include claims supported by audited statement of expenditure for the year 2003-04 and settlement of accounts of the programme upto the year 2002-03.